

MEGHALAYA LEGISLATIVE ASSEMBLY

.....  
**BUDGET SESSION**  
**LIST OF BUSINESS FOR –**  
**FRIDAY, MARCH 19<sup>th</sup>, 2010**  
.....

**GOVERNMENT BUSINESS**

1. National Anthem
2. Address by the Governor under Article 176 of the Constitution of India.
3. The Speaker to announce the report of the Business Advisory Committee under Rule 230.
4. Shri M. M. Danggo, Minister in-charge Parliamentary Affairs to move:  
“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current session”.
5. The Speaker to announce the names of Members nominated by him to the Panel of Chairmen under Rule 9 (1).
6. Dr. Mukul Sangma, Deputy Chief Minister in-charge Finance to present the Supplementary Demands for Grant and Supplementary Appropriation for 2009 – 2010.
7. Dr. Mukul Sangma, Deputy Chief Minister in-charge Finance to present the following Reports of the Government of Meghalaya :-
  - (i) Appropriation Accounts, 2008-2009.
  - (ii) Finance Accounts, 2008-2009.
8. Dr. Mukul Sangma, Deputy Chief Minister in-charge Finance to present the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2009.
9. Shri M. M. Danggo, Minister in-charge Parliamentary Affairs to lay the Meghalaya Legislators’ Salaries and Allowances Amendment Ordinance, 2009 (Ordinance No.1 of 2009).
- 10.(a) Shri M. M. Danggo, Minister in-charge Parliamentary Affairs to beg leave to introduce the Meghalaya Legislators’ Salaries and Allowances (Amendment) Bill, 2010.
- 10.(b) If leave be granted to introduce the Bill.
11. Shri Paul Lyngdoh, Minister in-charge Co-operation to lay the Annual Report and Accounts of the Meghalaya State Warehousing Corporation for the year 2007 – 2008.
12. Shri H.D.R. Lyngdoh, Chairman of the Committee on Welfare of Scheduled Tribe/Scheduled Caste and Other Backward Classes to present the Fifth Report of the Committee for the year 2010.
13. Shri Manas Choudhuri, MLA and Member of the Rules Committee to present the Report of the Rules Committee, 2010.
14. Shri M. M. Sangma, Chairman of the Public Accounts Committee to present the following :-
  - (i) Thirty Fourth Report of the Committee on Public Accounts for the year 2009 – 2010.
  - (ii) Thirty Fifth Report of the Committee on Public Accounts for the year 2005 – 2006.
15. Obituary References.

**Shillong:**  
**The 18<sup>th</sup> March, 2010.**

**W. M. Rymbai,**  
**Secretary,**  
**Meghalaya Legislative Assembly.**

